

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts  
(Category – 1) – Transfers and Postings – Ordered.**

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**ROC.No. 504/2015 - C.1.**

**Dt. 13-03-2015**

**NOTIFICATION NO. 01/2015. C –1.**

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following transfers and postings: -

**I**

**Sri L. Prasanna Kumar**, Chief Administrative Officer, Principal District Court, Ananthapuram, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Court, Nellore. (Post kept vacant).

**Sri A. Balasubrahmanyam**, Chief Administrative Officer, Family Court-Cum-VII Additional District & Sessions Court, Ananthapuram, is transferred and posted as Chief Administrative Officer, Principal District Court, Ananthapuram vice Sri L. Prasanna Kumar transferred.

**Sri B. Martin Luthar**, Chief Administrative Officer, II Additional District & Sessions Court, Madanapalle, Chittoor District, is transferred and posted as Chief Administrative Officer, Family Court- Cum-VII Additional District & Sessions Court, Ananthapuram vice Sri A.Balasubrahmanyam transferred.

**Sri S.Bhaskara Rao**, Chief Administrative Officer, Principal District Court, Kurnool, is transferred and posted as Chief Administrative Officer, II Additional District & Sessions Court, Madanapalle, Chittoor District vice Sri B. Martin Luthar transferred.

**Sri P.V. Chalapathi**, Chief Administrative Officer, Principal District Court, Nellore, is transferred and posted as Chief Administrative Officer, Principal District Court, Kurnool vice Sri S.Bhaskara Rao transferred.

**Sri P. Kesavaiah Sastry**, Chief Administrative Officer, XV Additional District & Sessions Court, Nuzvid, Krishna District, is transferred and posted as Chief Administrative Officer, Principal District Court, Nellore vice Sri P.V.Chalapathi transferred.

- i) S/Sri L.Prasanna Kumar, A. Balasubrahmanyam, B. Martin Luthar, S. Bhaskara Rao, P.V. Chalapathi and P. Kesavaiah Sastry shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.

- ii) The District Judges, Ananthapuram, Chittoor, Kurnool, Nellore and Krishna at Machilipatnam, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

## II

**Sri M. Venugopala Rao**, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Rajahmundry, East Godavari District, is transferred and posted as Chief Administrative Officer, Principal District Court, Ongole, Prakasam District vice Sri B. Tarakeswaran transferred.

**Sri B. Tarakeswaran**, Chief Administrative Officer, Principal District Court, Ongole, Prakasam District, is transferred and posted as Chief Administrative Officer, Special Court for trial of cases under SPE & ACB Cases-cum-II Additional District & Sessions Court, Nellore. (Post kept vacant).

**Sri G. Venkata Krishna**, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-X Additional District & Sessions Court, Machilipatnam, Krishna District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Ranga Reddy District (Post kept vacant).

**Sri N.K.Visweswara Rao**, Paper Promotee from the Unit of the District Judge, East Godavari at Rajahmundry, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-X Additional District & Sessions Court, Machilipatnam, Krishna District vice Sri G. Venkata Krishna transferred.

- i) S/Sri M. Venugopala Rao, B. Tarakeswaran, G. Venkata Krishna and N.K. Visweswara Rao, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, East Godavari at Rajahmundry, Prakasam at Ongole and Krishna at Machilipatnam are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

## III

**Sri Ch. Sudershan**, Chief Administrative Officer, XVI Additional District & Sessions Court, Nandigama, Krishna District, is transferred and posted as Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Hyderabad (Post kept vacant).

**Sri P. Brahmaji**, Paper Promotee from the Unit of the District Judge, East Godavari at Rajahmundry, is transferred and posted as Chief Administrative Officer, XVI Additional District & Sessions Court, Nandigama, Krishna District vice Sri Ch. Sudershan transferred.

**Sri P. Sugunakar**, Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Nalgonda, is transferred and posted as Chief Administrative Officer, XXV Additional Chief Judge, City Civil Court, Hyderabad (Post kept vacant).

**Smt. B.Saroja**, Chief Administrative Officer, Family Court, Secunderabad, is transferred and posted as Chief Administrative Officer (Judicial), Principal District Court, Ranga Reddy District (Post kept vacant).

**Sri H. Chandra Reddy**, Paper Promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Family Court, Secunderabad vice Smt. B. Saroja transferred.

- i) S/ Sri Ch. Sudershan, P. Brahmaji, P. Sugunakar, Smt. B.Saroja and H. Chandra Reddy shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.
- ii) The District Judges, Krishna at Machilipatnam, East Godavari at Rajahmundry, Nalgonda, the Chief Judge, City Civil Court, Hyderabad and the Metropolitan Sessions Judge, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.

#### IV

**Sri N.V.V. Viyyanna**, Paper Promotee from the Unit of the District Judge, East Godavari at Rajahmundry, is transferred and posted as Chief Administrative Officer, Special Court for trial of ACB Cases in Rayalaseema Region, Kurnool (Post kept vacant).

**Sri N. Suryanarayana**, Paper Promotee from the Unit of the District Judge, Krishna at Machilipatnam, is transferred and posted as Chief Administrative Officer, Additional District & Sessions Court, Pithapuram, East Godavari District. (Newly Established Court).

**Note:** *The promotion of Sri N. Suryanarayana is subject to result of W.P.No.1005/2015 on the file of the High Court of Judicature at Hyderabad.*

**Sri S.P. Radhakrishna**, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, XXVII Additional Chief Judge, City Civil Court, Hyderabad (Post kept vacant).

**Smt. L. Jayanthi**, Paper Promotee from the Unit of the Special Judge for trial of cases under Essential Commodities Act, Hyderabad, is transferred and posted as Chief Administrative Officer, Family Court, Ranga Reddy District (Post kept vacant).

**Sri Ghouse Mohiddin**, Chief Administrative Officer, Family Court-cum-IV Additional District & Sessions Court, Adilabad, is transferred and posted as Chief Administrative Officer, Family Court, Nizamabad w.e.f. 01-04-2015 in place of Sri Sadashiv who is going to retire from service on 31-03-2015 on attaining the age of superannuation.

- (i) S/ Sri N.V.V.Viyyanna, N. Suryanarayana, S.P.Radha Krishna and Smt. L.Jayanthi shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders, proceed to their new stations and take charge of their posts.

- (ii) The District Judges, East Godavari at Rajahmundry, Krishna at Machilipatnam, Chief Judge, City Civil Court, Hyderabad and Special Judge for trial of cases under Essential Commodities Act, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new stations and report compliance.
- (iii) Sri Ghouse Mohiddin, Chief Administrative Officer, shall hand over the charge of his post to the Senior Superintendent/immediate junior of his Court on the After Noon of 31-03-2015 and proceed to his new Station and take charge of his post on or after 01-04-2015.
- (iv) The District Judge, Adilabad, is hereby directed to relieve Sri Ghouse Mohiddin on the After Noon of 31-03-2015 to enable him to join in his new station on or after 01-04-2015 and report compliance.

The Unit Officers concerned are hereby directed not to entertain any applications for leave from the individual concerned. The above individuals are also hereby informed that representations for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

**Note:** S/Sri L. Prasanna Kumar, B. Martin Luthar, S. Bhaskara Rao, B. Tarakeswaran, G. Venkata Krishna, Ch. Sudershan, P.Sugunakar, Smt. B.Saroja and Ghouse Mohiddin are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.

  
REGISTRAR (ADMN.).

To

1. **The Individuals (Through the Unit Heads concerned.)**
2. The District Judges, Ananthapuram, Nellore, Prakasam at Ongole, Chittoor, Kurnool, Krishna at Machilipatnam and East Godavari at Rajahmundry, **(State of Andhra Pradesh)**.
3. The District Judges, Ranga Reddy District at L.B. Nagar, Nalgonda, Adilabad and Nizamabad **(State of Telangana)**.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Special Judge for Essential Commodities Act, Hyderabad.
7. II Additional District & Sessions Judge, Madanapalle, Chittoor District.
8. XV Additional District & Sessions Judge, Nuzvid, Krishna District.
9. XVI Additional District & Sessions Judge, Nandigama, Krishna District.
10. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Judge, Nellore.
11. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Rajahmundry, East Godavari District.
12. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-V Additional District & Sessions Judge, Krishna at Machilipatnam.
13. The Judge, Family Court-cum-VII Additional District & Sessions Judge, Ananthapuram.
14. The Special Judge for the trial of SPE & ACB cases-cum-II Additional District & Sessions Judge, Nellore.
15. The Special Judge for trial of ACB Cases in Rayalaseema Region, Kurnool.
16. The Additional District & Sessions Judge, Pithapuram, East Godavari District.
17. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Ranga Reddy District.
18. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Nalgonda.
19. The Judge, Family Court, Ranga Reddy District and Nizamabad.
20. The Judge, Family Court-cum-IV Additional District & Sessions Judge, Adilabad.
21. XXV Additional Chief Judge, City Civil Court, Hyderabad.

22. XXVII Additional Chief Judge, City Civil Court, Hyderabad.
23. The Judge, Family Court, Secunderabad.
24. III Additional Special Judge for CBI Cases, Hyderabad.
25. The Pay and Accounts Officer, Hyderabad.
26. The District Treasury Officers, Ananthapuram, Nellore, Prakasam at Ongole, Chittoor, Kurnool, Krishna at Machilipatnam and East Godavari at Kakinada. **(State of Andhra Pradesh)**
27. The Sub Treasury Officers, Madanapalle, Chittoor District, Nuzvid and Nandigama, Krishna District, Rajahmundry and Pithapuram, East Godavari District **(State of Andhra Pradesh)**.
28. The District Treasury Officers, Ranga Reddy District, Nalgonda, Adilabad and Nizamabad **(State of Telangana)**.
29. The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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